

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Criminal Appeal No(s). 736/2024

MANGAL SINGH

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

WITH

Cr1.A. No. 737/2024 (II)
(FOR)

Date : 17-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Shashi Kiran, AOR

Mr. Devendra Kumar Shukla, AOR

Mr. Jitendra Kumar Tripathi, Adv.

Mr. Simanta Kumar, Adv.

Mr. Aditya Mishra, Adv.

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR

Ms. Marbiang Khongwir, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In both the matters numbered above, service is complete on
respondent Nos. 1 to 3.

Records are awaited.

Let the reminder be issued.

List again on 23.8.2024.

PRADIP Y. LADEKAR
Registrar